

**HIGH COURT OF SIKKIM  
GANGTOK**

No. **43**/HCS

Dated **22.11.2023**.

**N-O-T-I-F-I-C-A-T-I-O-N**

It is hereby notified for general information that 12<sup>th</sup> December, 2023 (Tuesday) shall be observed as holiday for the High Court of Sikkim.

By Order,

Sd/-  
**(Prajwal Khatiwada)**  
Registrar General  
High Court of Sikkim

**Memo No: 7765-94/HCS**

**Dated: 22.11.2023.**

**Copy to:**

1. Secretary General, Supreme Court of India, New Delhi
2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi
3. Registrar General, High Court of .....
4. President, Bar Association of India, New Delhi
5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok
6. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok
7. Additional Registrar-cum-PPS to HCJ, High Court of Sikkim
8. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
9. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
10. P.S. to Hon'ble Lokayukta, Law Commission, Government of Sikkim, Gangtok
11. P.S. to Hon'ble Chairperson, Sikkim Human Rights Commission, Gangtok
12. P.S. to Hon'ble Chairperson, Police Accountability Commission, Gangtok
13. Advocate General, Government of Sikkim, Gangtok
14. Chief Secretary, Government of Sikkim, Gangtok
15. Additional Chief Secretary, Home Department, Government of Sikkim, Gangtok
16. Director General of Police, Police Headquarter, Gangtok
17. Principal District & Sessions Judge, Gangtok and OSD to Hon'ble the Chief Justice
18. All District & Sessions Judge
19. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim
20. Member Secretary, Sikkim State Legal Services Authority
21. Director, Sikkim Judicial Academy
22. Deputy Director, Sikkim Judicial Academy
23. All Chief Judicial Magistrate-cum-Civil Judge (SD)
24. All Civil Judge-cum-Judicial Magistrates
25. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok
26. President, Bar Association of Sikkim, Gangtok
27. President, Namchi Bar Association, Namchi
28. Deputy Solicitor General of India, Gangtok
29. Additional Secretary, Home Department for publication in the Government Gazette
30. All Section In-charge, High Court of Sikkim
31. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim
32. Notice Board
33. Guard file and
34. File

  
**REGISTRAR**